

Man Mohan Sharma

D.H.J.S

Director (Administration)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

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Urgent:

No. DJA/Trg/Dec.Ref./Udaipur/1612/2022/5724

08th December, 2022

1. The Ld. Principal District & Sessions Judge, HQs, Central, THC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, South-East, Saket
4. The Ld. Principal District & Sessions Judge, North, Rohini
5. The Ld. Principal District & Sessions Judge, South-West, Dwarka
6. The Member Secretary, Delhi State Legal Services Authority, New Delhi, PHC

Reg.: Nomination in Environment Awareness & Stress Management Retreat at Udaipur, Rajasthan

Respected Sir

In continuation to our earlier communication dated 23.11.2022 on the subject cited above, the following officers have been nominated to attend the 'Environment Awareness & Stress Management Retreat' scheduled to be held at Udaipur, Rajasthan from 09th - 11th December, 2022, on their request, alongwith the other nominated Judicial Officers:

Sl. No.	Name of Officers	Present Posting	District	Place of Posting
1	Mr. Dharmender Rama	Special Judge (NDPS)	Central	THC
2	Mr. Satvir Singh Lamba	ASJ (SC-POCSO)	East	KKD
3	Ms. Shefali Sharma	ASJ	North	Rohini
4	Ms. Swati Gupta-II	MM	North	Rohini
5	Mr. Dharendra Rama	ASJ (FTC)	South-East	Saket
6	Ms. Medha Arya	MM	South-West	Dwarka
7	Mr. Mamsh Jain	Full Time Secretary, DLSA	North-West	Rohini

It is requested that such nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid retreat programme through your good office.

With regards

Yours faithfully

(Man Mohan Sharma)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

No. 92228-233/JOTP/Gaz./2022

Dated, Delhi the 09 DEC 2022

As directed copy of letter bearing no. DJA/Trg/Doc.Ref./Udaipur/1612/2022/5724 dated 08.12.2022 received from the Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. Sh. Dharmender Rama, Special Judge (NDPS), Tis Hazari Courts, Delhi
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.

(Rakesh Pandit)

Additional District Judge - 09

Link Officer In-charge Judicial Branch, Central-
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

